Petition No. 352/TL/2024 Dated: 26.11.2024 NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003 An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by Bhadla-III Power Transmission			
Limited, B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi- 110016 to establish the "Additional Transmission system for evacuation of power from Bhadia-III PS as part of Rajasthar REZ Phase-III scheme (20 GW)" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:			
SI. No.	Name of the Transmission Element	Scheduled COD in months from the Effective Date	
1.	Augmentation of 2x500 MVA (4th and 5th), 400/220 kV ICTs at Bhadia-III PS	18 months from date of SPV transfer	
	 500 MVA 400/220 kV ICTs at Bhadla-III PS- 2 nos . 400 kV ICT bays-2 nos. 220 kV ICT bays- 2 nos. 		
2.	Augmentation of 1x1500 MVA, 765/400 kV (3rd) ICT at Bhadla-III PS*		
	 1500 MVA 765/400 kV ICTs at Bhadla-III PS - 1 No. 765 kV ICT bays-1 no. 400 kV ICT bays-1 no. 		
3.	220 kV bus sectionalizer (1 set) along with 220 kV BC bay (1 nc.) and 220 kV TBC bay (1 No.) at Bhadia-III PS • 220 kV Sectionalizer bay: 1 set • 220 kV BC bay (1 No.) and 220		
4.	kVTBC bay (1 No.) Augmentation of 1x1500 MVA, 765/400 kV (4th) ICT at Bhadla-III PS • 1500 MVA 765/400 kV ICTs at Bhadla-III PS - 1 No.	30-12-2025	
	 765 kV ICT bays-1 no. 400 kV ICT bays-1 no. 		
ICT in 2. Th let tri pr	rts may be made to commission the IS.No.2) by Jun'25. The Central Transmission Utility of In the dated 11.9.2024 has recommen- ansmission licence to the applica oposed transmission system.	ndia Limited vide its ded for the grant of a nt to establish the	
Co 35 to	ased on the material available or ommission vide order dated 25.11. 52/TL/2024, has proposed to issue a the applicant for establishment heme as noted in para 1 above.	2024 in Petition No transmission licence	
er St T: ac by	copy of the application, along with aclosures, made by the applicant for tate transmission licence to B consmission Limited before the accessed at the <u>www.powergrid.in/sub</u> y any person in the Commission's office wan procedure.	the grant of an inter- hadia-III Power Commission can be sidiaries or inspected	
5. No se ot	otice is hereby given in pursuance of the ction (5) of Section 15 of the Act of the ction, if any, to the Commission ansmission licence to the applicant, as	that suggestions or s proposal to grant a	

 The application shall be taken up for the further hearing by the Commission on 9.12.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission. Sd/-